

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 04.07.2017


**ORDER NO. 84 of 2017**

Hon'ble President is pleased to partially modify sitting notified vide order no. 137/2016 for CESTAT Chandigarh to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Archana Wadhwa, Member (J) and Hon'ble Shri Devender Singh, Member (Technical)	From 10.07.2017 to 21.07.2017	Division Bench matters
Hon'ble Shri Ashok Jindal, Member (Judicial)	From 10.07.2017 to 21.07.2017	Single Member Bench matters.

1. Hon'ble Ms. Archana Wadhwa, Member (J) will also hear Difference of opinion matter at 2.30 p.m., as notified.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order

  
(A.Mohan Kumar)  
Registrar

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Dy. Registrar